

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

TENDER NOTICE

ROC.No.544/2025-VEHICLES, dated:03-09-2026.

Sealed tenders are invited from the local authorized dealers for supply of five (5) new Tata Nexon EV Empowered + A 45 and one (1) Force Urbania (14 seater) for use of the High Court under Dealer price/ GeM /DGS&D Rate Contract price.

The Sealed tenders must be sent to the Registrar (OSD), High Court for the State of Telangana at Hyderabad - 500 066, by typing on the top of the envelop as "Quotation for supply of five (5) new Tata Nexon EV Empowered + A 45 and one (1) Force Urbania (14 seater)", by registered post or through person, so as to reach the undersigned on or before 09-09-2026 before 5.00 p.m.

The Registrar (OSD) reserves the right to cancel any or all the tenders without assigning any reason whatsoever.


REGISTRAR (OSD)
03.09.2026